

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

SPECIAL BENCH

**ITEM NO. 202
427(ND)/2017**

IN THE MATTER OF:

Ms. Geeta Bathla

.... Applicant/petitioner

Vs.

M/s. DP Plastics Pvt. Ltd.

.... Respondent

Order under Section 241-242

Order delivered on 18.09.2018

Coram:

**CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT**

**Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:-

For the petitioner: Mr. Nitin Thukral, Advocate

For the Respondent: Mr. Vivek Kumar, Advocate

ORDER

Learned counsel undertakes to file an application for recalling of the order dated 28.08.2018.

Let the matter be listed as and when the application is filed.

Sd/-

**(M. M. KUMAR)
PRESIDENT**

Sd/-

**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**

18.09.2018
VINEET